

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 227 OF 2017

Dated: 18th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

TANGEDCO

.... Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sethu Ramalingam

ORDER

Admit. Issue notice to the Respondent returnable on 27.11.2017. Mr. Sethu Ramalingam takes notice on behalf of the Respondent and states that he will be filing reply during the course of the day. He may file the same after serving copy on the other side.

List the matter on **27.11.2017**. In the meantime rejoinder, if any, may be filed on or before 17.10.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**